

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3778  
ANSWERED ON:17.08.2010  
VIOLATION OF CENSUS RULES  
Punia Shri P.L.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has received any complaints with regard to violation of Central Census Rules in Uttar Pradesh; and
- (b) if so, the details thereof and the reaction of the Union Government in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

- (a): No Madam.
- (b): Question does not arise.